

movements it is more for regulation of the trade than for actual control. The boards that exist in countries like Canada and Australia are mainly intended for export purposes and the guarantee of minimum support prices to the indigenous producer, but the lines on which this board is to be constituted will be a little different. It will be mainly intended for regulation of wholesale and retail trade and it will also regulate marketing practices and assist trade movement from one area to another.

Dr. P. S. Deshmukh: Since the farmer is likely to be affected by whatever decisions or recommendations the board may make, what is intended to be the participation of the farmers' representatives on these boards?

Shri A. M. Thamos: The details are yet to be worked out. A skeleton scheme was discussed by my senior colleague, the Minister of Food and Agriculture, with the Chief Ministers of various States. It is still in the consideration stage, and the final reactions of the State Governments are awaited.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि बोर्ड बनने के बाद जो प्राइवेट ट्रेडर्स हैं उनका क्या स्थान रहेगा ?

लालू तथा कृषि मंत्री (श्री स० का० पाटिल) : बोर्ड इसलिये नहीं बन रहा है कि जो प्राइवेट ट्रेडर्स हैं वे वहाँ से हट जायें। वह केवल रेगुलेशन के लिये है।

श्री अचल सिंह : क्या मंत्री महोदय को यह मालूम है कि इस किस्म के रेगुलेशन की वजह से भारत के व्यापारियों में काफी बेचैनी है ?

श्री स० का० पाटिल : आज कुछ काम चल रहा है लेकिन उसको गवर्नमेंट कर रही है इसलिये बोर्ड बनने से इसमें कुछ फर्क होने वाला नहीं है।

Shri Sonavane: From the answer of the Parliamentary Secretary, it ap-

pears that the formation of these boards would help cash crops and the formulation of prices for them. Is there any proposal for forming such a board for foodgrains so as to secure a fair, and remunerative minimum price.

Shri A. M. Thomas: The agricultural commodities board is mainly intended to exercise control over the food-grain dealers. For cash crops and other things there are other commodity committees. A question has also been put about the sugar marketing board. It would be mainly a marketing body.

Thefts in Railway Workshops

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*406. { **Shri Vishwa Nath Pandey:**
 Shri Balgovind Verma:

Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the thefts of materials committed in many of our railway workshops;

(b) if so, the reasons therefor; and

(c) the measures taken by Government to check such thefts?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Cases of theft from Railway Workshops have come to the notice of the Government.

(b) Due to the activities of criminally disposed persons for personal gain.

(c) Some of the measures already existing on the Railways are detailed in the statement laid on the table of the Sabha. [Placed in Library. See No. LT-705/63].

श्री विश्वनाथ पांडेय : क्या मंत्री महोदय बनलाने की कृपा करेंगे कि किन किन वर्क शाप्स में सामान की चोरी हुई है और कितने रुपयों की हुई है ?

Shri S. V. Ramaswamy: I do not think I have that information.

Mr. Speaker: That answer is not ready.

Shri S.N. Chaturvedi: What is the annual loss suffered by the Railways on account of these thefts?

Shri S. V. Ramaswamy: I will give you the total loss. It came down from Rs. 1.12 lakhs in 1960 to Rs. 0.65 lakhs in 1962.

श्री रामेश्वरानन्द : इस तरह की जो चोरियाँ होती हैं उनको रोकने के लिये कोई विशेष उपाय सरकार मोच सकती है या नहीं ?

अध्यक्ष महोदय : यह तो उन्होंने बतलाया ।

श्री कछवाय : क्या मैं जान सकता हूँ कि पश्चिमी रेलवे की वर्कशाप्स में साल में कितनी चोरियों की घटनाएँ हुई हैं ?

Shri S.V. Ramaswamy: On the Western Railway, the number of cases of thefts in 1962 was 99.

श्री कछवाय : हिन्दी में उत्तर दे दिया जाय ।

अध्यक्ष महोदय : क्या मंत्री महोदय नम्बर बतला सकते हैं ?

Shri S.V. Ramaswamy: In 1962 it was 99.

श्री प्रिय गुप्त : डिप्टी मिनिस्टर महोदय ने इसका उत्तर देने की कृपा की और क्रिमिनलोजी या इस तरह का कोई शब्द कहा । तो यह तो एक सोशल क्राइम है, कट्टी के खिलाफ क्राइम है । मैं जानना चाहता कि इसको रिफार्म करने के लिये क्या क्या कायदे अख्तियार किये गये हैं ?

Mr. Speaker: Reformers in other directions might be sought after.

श्री प्रिय गुप्त : जब कारण बतलाया है तो यह भी बतला दें ।

Mr. Speaker: He is not satisfied with the answer? Answer has been given.

श्री रामेश्वरानन्द : मेरे प्रश्न का उत्तर नहीं दिया गया ?

अध्यक्ष महोदय : आपकी बात तो हो चुकी । एक से ज्यादा दफे इसकी इजाजत नहीं दी जा सकती ।

श्री राम सेवक यादव : पश्चिमी रेलवे की चोरियों में रेलवे कर्मचारियों और अधिकांशियों का भी कुछ हाथ है या नहीं ?

Shri S. V. Ramaswamy: Yes, Sir; in some cases.

श्री राम सेवक यादव : हिन्दी में उत्तर दे दिया जाय ।

अध्यक्ष महोदय : कई दफे उनका भी हाथ पाया गया है ।

Indian Fisheries Corporation

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*407.	}	Shri Koya:
		Shri A. K. Gopalan:
		Shri P. Kunhan:
		Shri Maheswar Naik:
		Shri Kapur Singh:
		Shri Bishanchander Seth:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to start an Indian Fisheries Corporation to sponsor projects and to improve fish exports; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Yes. Government have under consideration a proposal to establish, in the public sector, a Fisheries Corporation which will undertake deep-sea fishing and process the catches for export as well as for internal consumption. The possibilities of securing foreign collaboration in this venture are being explored. Other details will depend largely on the terms of such collaboration and have not yet taken any firm shape.

Shri Koya: May I know whether any decision has been taken about the headquarters of the Corporation?